

The development works also include resurfacing of runway with probable date of completion in November, 2020.

(c) No, Sir. No such study has been carried out by the Government of India/AAI.

(d) Provision of Air Traffic Service is subject to operationalization of the airport.

#### **Flights under the Vande Bharat Mission to Tamil Nadu**

348. SHRI TIRUCHI SIVA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of flights that have been sent to bring back Indians stranded abroad under the Vande Bharat Mission Phase-wise;

(b) the details of destination of the journeys made, that is name of country and place of arrival or name of State in India under each phase of the Vande Bharat Mission; and

(c) the total number of fights that have been operated under each phase of the Vande Bharath Mission to the State of Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Vande Bharat Mission consists of special repatriation flights operated by Indian carriers and chartered flights operated by both Indian and foreign carriers. As per information provided by the Ministry of External Affairs (MEA), as on 31.08.2020, a total of 5817 flights (inbound to India) were operated to repatriate Indian nationals. The country-wise details of repatriated Indians along with the state-wise arrival figures are enclosed as Statement-I (*See* below).

(c) As per information submitted by the State Government of Tamil Nadu, a total of 585 Vande Bharat Mission flights have been operated to the State of Tamil Nadu till the end of Phase 5. Phase-wise details are given in the Statement-II.

#### ***Statement-I***

##### *Country-wise number of repatriated Indians till 31.08.2020*

Sl. No.	Country	No. of Repatriated Indians
1.	Afghanistan	902
2.	Algeria	649
3.	Angola	531

Sl. No.	Country	No. of Repatriated Indians
4.	Armenia	720
5.	Australia	7110
6.	Azerbaijan	186
7.	Bahrain	22769
8.	Bangladesh	5019
9.	Barbados	115
10.	Belarus	225
11.	Belgium	287
12.	Bhutan	85
13.	Brazil	510
14.	Brunei	272
15.	Bulgaria	499
16.	Cambodia	289
17.	Canada	11384
18.	China	513
19.	Denmark	52
20.	Djibouti	233
21.	Egypt	1890
22.	Ethiopia	6101
23.	Fiji	5
24.	Finland	219
25.	France	12385
26.	Georgia	862
27.	Germany	14108
28.	Ghana	302
29.	Greece	163

Sl. No.	Country	No. of Repatriated Indians
30.	Hong Kong	762
31.	Indonesia	2585
32.	Iran	3113
33.	Iraq	6661
34.	Ireland	485
35.	Israel	438
36.	Italy	2957
37.	Japan	2699
38.	Jordan	400
39.	Kazakhstan	3685
40.	Kenya	1124
41.	Kuwait	84153
42.	Kyrgyzstan	11142
43.	Laos	427
44.	Latvia	5
45.	Lebanon	893
46.	Madagascar	84
47.	Malaysia	11464
48.	Maldives	6747
49.	Malta	102
50.	Mauritius	900
51.	Mexico	228
52.	Moldova	243
53.	Mongolia	17
54.	Myanmar	659
55.	Nepal	332

Sl. No.	Country	No. of Repatriated Indians
56.	Netherlands	3330
57.	New Zealand	1835
58.	Nigeria	4398
59.	Norway	267
60.	Oman	75367
61.	Pakistan	671
62.	Philippines	7017
63.	Poland	336
64.	Portugal	54
65.	Qatar	95652
66.	Romania	8
67.	Russia	8471
68.	Saudi Arabia	138459
69.	Scotland	35
70.	Seychelles	864
71.	Singapore	20195
72.	South Africa	1161
73.	South Korea	1081
74.	Spain	1117
75.	Sri Lanka	7208
76.	Sudan	125
77.	Sweden	1270
78.	Switzerland	7
79.	Syria	12
80.	Taiwan	108

Sl. No.	Country	No. of Repatriated Indians
81.	Tajikistan	1374
82.	Tanzania	1640
83.	Thailand	1824
84.	Tunisia	25
85.	Turkey	1102
86.	Turkmenistan	38
87.	United Arab Emirates	394950
88.	United Kingdom	32645
89.	Ukraine	8205
90.	United States Of America	66692
91.	Uzbekistan	636
92.	Vietnam	648
93.	Yemen	76
94.	Zimbabwe	5
95.	Others	1299

*State-wise number of repatriated Indians till 31.08.2020*

Sl. No.	State	No. of Repatriated Indians
1.	Andaman and Nicobar Islands	45
2.	Andhra Pradesh	31061
3.	Arunachal Pradesh	41
4.	Assam	1005
5.	Bihar	32056
6.	Chandigarh	1593
7.	Chhattisgarh	878
8.	Dadra and Nagar Haveli	40
9.	Daman and Diu	132
10.	Delhi	183923

Sl. No.	State	No. of Repatriated Indians
11.	Goa	9096
12.	Gujarat	22818
13.	Haryana	6423
14.	Himachal Pradesh	1570
15.	Jammu and Kashmir	4963
16.	Jharkhand	2249
17.	Karnataka	51564
18.	Kerala	334523
19.	Ladakh	486
20.	Lakshadweep	866
21.	Madhya Pradesh	3238
22.	Maharashtra	80098
23.	Manipur	393
24.	Meghalaya	87
25.	Mizoram	126
26.	Nagaland	81
27.	Odisha	10590
28.	Puducherry	1085
29.	Punjab	29922
30.	Rajasthan	30367
31.	Sikkim	90
32.	Tamil Nadu	96135
33.	Telangana	56678
34.	Tripura	545
35.	Uttar Pradesh	101384
36.	Uttaranchal	2877
37.	West Bengal	11529

**Statement-II***Details of flights arrival in Tamil Nadu upto 31.08.2020*

Phase	Flights
Phase - 1	10
Phase - 2	98
Phase - 3	68
Phase - 4	178
Phase - 5	231
<b>TOTAL</b>	<b>585</b>

**Extension of Manpur runway, Abu Road (Rajasthan)**

349. SHRI NEERAJ DANGI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has any plan to extend Manpur runway Abu Road (Rajasthan) to operate 24 hours;

(b) if so, the details thereof;

(c) if so, whether Government has got any layout prepared for the extension of runway;

(d) if so, the details thereof;

(e) whether any action has been taken for the land acquisition for the extension of the runway; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Abu Road Airport belongs to State Government of Rajasthan. Airports Authority of India has no plan to extend runway at the airport to operate 24 hours.

(b) to (f) Do not arise in view of the (a) above.